

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM

20.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/324/IB/2018

PETITION NUMBER : CP/510/IB/2018

NAME OF THE PETITIONER(S) : Palanisamy.N

NAME OF THE RESPONDENT(S) : Veasons energy systems pvt ltd

UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.]	B. Dhanaraj	Wife Lia	- B. Dhanaraj
2	M. S. VISWANATHAN	M. S. V. Counsel for the Applicant	M. S. V.

ORDER

Counsels for both the parties are present. Counsel for the Liquidator has prayed for time to verify the factual aspects relating to the subject matter of the Application. At request, time is enlarged. Put up on **31.08.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)